

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
2.	Original Application No. 11/2015 (CZ)	Kishore Samrite (Copper Mining) Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma,Adv. Mr. OmShankarShrivastav,Adv. Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra Kaura Adv. Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 27/2016(CZ) (M.A.No.672/17)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran,Adv. Ms. Parul Bhadoria, Adv.	

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